

development in the rural areas and are taking steps to implement them. The final replies of other States are awaited.]

RADIO LICENCE FEES

318. SHRI DAHYABHAI V. PATEL: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the amount collected by Government as radio licence fees annually during the last three years; and

(b) the expenditure incurred in collection and on the supervisory and checking staff in this behalf?

THE MINISTER OF TRANSPORT AND COMMUNICATIONS (DR. P. SUBBARAYAN): (a)

Rs.

1957-58 2,18,94,637

1958-59 2,61,82,074

1959-60 2,99,69,324

(b) The information is being collected and will be placed on the Table of the House in due course.

SUPPLY OF COAL ASH FROM BADNERA RAILWAY STATION

319. SHRI M. D. TUMPAJI WAR: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have received any representation from Wita Kamgar Sahayak Samiti of Badnera for the supply of coal ash from Badnera railway station; and

(b) if so, what is the decision of Government in this matter?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes, Sir.

(b) Sanction has already been accorded for sale of 50,000 cft. coal ash to the society as applied for.

RULES IN THE SOUTHERN RAILWAY

320. SHRI M. S. GURUPADA SWAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether rules have been framed in the Southern Railway regarding the maximum period that officers should be permitted to serve at one place; and

(b) if so, whether Government are aware that there are cases where these rules have not been implemented or observed?

THE DEPUTY MINISTER OF RAILWAYS (SHRI SHAH NAWAZ KHAN): (a) No, Sir.

(b) Does not arise.

UTILISATION OF RIVER WATERS FOR IRRIGATING RAJASTHAN DESERT

321. SHRI M. P. BHARGAVA: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) whether the Canal Waters Agreement envisages full utilization of the waters from the various rivers by either India or Pakistan;

(b) whether it is a fact that a good deal of water from these rivers will be going to the Arabian Sea unutilised either by India or Pakistan;

(c) whether it is a fact that some of this water could be usefully utilised for irrigating part of the Rajasthan desert; and

(d) whether any steps are proposed to be taken for such utilization?

THE DEPUTY MINISTER OF IRRIGATION AND POWER (SHRI J. S. L. HATHI): (a) to (d) The Indus Waters Treaty envisages the utilization by India of the waters of the three Eastern rivers (*viz.*, the Sutlej, the Beas and Ravi) and the utilization by Pakistan of those waters of the three Western rivers (*viz.* the Indus, the Jhelum and the Chenab) which are